NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/246/ (IB)/2017

NAME OF THE PETITIONER(S)

: BURDA DRUCK INDIA PVT LTD

NAME OF THE RESPONDENT(S)

: LOVELY OFFSET PRINTERS PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

(Pariton Ventationaran (Representing Comment)

For PETITIONER

V. Hari kom for Jose E thou for Respondets

ORDER

Proxy representing counsel for petitioner present and stated that the counsel on record could not attend the Tribunal today due to personal inconvenience. He prayed time for making submissions. Counsel for respondent present and sought time for making submissions. Time extended at their request. Put up on 17.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)